

- (b) whether these posts have been filled up; and
 (c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIR AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) Yes, Sir. The post of LDCs were 1365 and not 1305.

(b) and (c) The position regarding filling up of these posts is as under :

(i) **LDCs To DUDCs :**

As per the Recruitment Rules for the posts of UDCs, these posts are filled 37.5% by seniority-cum-fitness 50% through seniority from amongst these categories subject to their qualifying the Departmental Test and 12.5% through merit from competitive examination. All the posts meant for seniority-cum-fitness in respect of LDCs to UDCs have since been filled up. To fill up the examination quota posts also through seniority-cum-fitness, as these posts were created with a view to relieve the stagnation of these employees with longer service, a proposal was taken up with DOPT for grant of one time relaxation of the Recruitment Rules. This proposal was, however, turned down by that Deptt. After this, DG(W) CPWD had issued instructions to fill up these vacancies strictly as per provision of Recruitment Rules. 59 posts of UDCs have already been filled up and for the remaining posts, it has been decided to conduct the examination on 21.7.98 and 22.7.98.

(ii) **Form UDCs to Head Clerks :**

The posts of Head Clerks are filled up 50% by seniority-cum-fitness and 50% by departmental examination. All posts meant for seniority-cum-fitness have since been filled up. For filling up the examination quota posts, after the proposal for grant of one time relaxation was turned down by the Govt., examination has been held from 12.5.98 to 14.5.98.

Compensation to Displaced Families of Ordnance Factory in Orissa

4413. SHRIMATI SANGEETA KUMARI SINGH DEO : Will the Minister of DEFENCE be pleased to state :

(a) the number of persons displaced due to establishment of an ordnance factory at Santala, district Bolangir, Orissa;

(b) whether these displaced persons have been classified into two categories 'A' & 'B'

(c) if so, the details thereof;

(d) whether employment to one member of each displaced family was assured at the time of acquisition of land;

(e) if so, the number of the displaced persons employed by the Ordnance factory so far; and

(f) the time by which rest of the persons are likely to get employment ?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) 1020 families have been displaced.

(b) No, Sir.

(c) Does not arise in view of (b) above.

(d) Yes, Sir.

(e) 778 persons have been given employment and 15 more have been issued appointment letters.

(f) the rest of the displaced persons are qualified for recruitment to labour/unskilled posts only. These are being filled up progressively as and when posts are released commensurate with workload. Priority is always given to these persons.

Repair of Government Quarters

4414. SHRI JANG BAHADUR SINGH PATEL : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to refer to the reply given to Unstarred Question No. 1280 dated June 4, 1998 regarding repair of Government Quarters and State :

(a) the break-up of the Government Quarters in Delhi which are 5-10, 10-20, 20-30, 30-40 and 40-60 years old;

(b) the number of Quarters which underwent extensive repairs in those brackets of years of construction;

(c) whether any enquiry has been conducted to locate the grounds for undertaking extensive repairs; and

(d) if so, the outcome thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA) :

(a) 5-10 years old	1155 Nos.
10-20 years old	18665 Nos.
20-30 years old	7163 Nos.
30-40 years old	16107 Nos.
40-60 years old	23963 Nos.